

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON
21-09-2022 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT HON'BLE Dr.DEEPTI MUKESH, MEMBER(JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA(CAA)49(CHE)/2022
PETITION NUMBER : --
NAME OF THE PETITIONER : Angala Enterprises Pvt Ltd & 3 Others
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Ld. Counsel Mr. CS Sumit Agarwal for the Applicant is present.

While perusing the application, no convenience chart is filed with respect to an Applicant written submissions of Secured Creditors, Unsecured Creditors and the Shareholders.

Counsel for the Applicant is directed to file proper convenience chart giving all the details for seeking dispensing / convening of the meetings **within 7 days**.

List this matter on **12.10.2022** for further hearing.

SD

SAMEER KAKAR
Member (Technical)

SD

DR. DEEPTI MUKESH
Member (Judicial)